

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 105
CA(CAA)/50/ND/2024

IN THE MATTER OF:

Spring City Centre (TRV) Private Limited And ... Applicant
Spring Resorts Private Limited

Under Section 230-232.

Order delivered on 30.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Renotified to 07.05.2024

Sd/-
(Court Officer)